

Admission Notice

National Law University Delhi & Delhi International Arbitration Centre (an adjunct of High Court of Delhi) announce

ONLINE DIPLOMA COURSE IN LAW AND PRACTICE IN ARBITRATION

The course offers great opportunity to gain an indepth understanding of various facets of domestic and international commercial arbitration through the analysis of Law of Arbitration, and the Rules of National and International Arbitral Institutions regarding procedures of arbitration and the execution of awards.

Registration
opening
soon

RESOURCE PERSONS

- Sitting and Former Judges of High Court of Delhi
- Eminent Professors of Law
- Senior partners from leading law firms
- International lawyers, Practitioners and Arbitrators

REGISTRATION

- **Opening date for Registration** : December 10, 2022
- **Last date for Registration** : January 15, 2023

COMMENCEMENT OF COURSE

February 1, 2023

DURATION

8 Months

TOTAL SEATS : 100*

COURSE FEES : ₹ 80,000/-

ELIGIBILITY

- Graduates in any discipline including Lawyers, CAs, Accountants, Company Secretaries, Engineers, Architects, Bureaucrats, Management graduates etc.
- Students pursuing law degree

PEDAGOGY

- Live lectures
- 4 hours of lectures on Saturday and Sunday
- Credit points: 20

CORE AREAS

- Domestic Arbitration
- International Commercial Arbitration
- Drafting of Arbitration clause
- Content and form of Awards
- Enforcement of Awards
- Multi-tier clauses
- Third party funding

*Admission will be subject to relative merit.

For more details visit university website

www.nludelhi.ac.in

Centre for Alternative Dispute Resolution, National Law University, Delhi

Sector 14, Dwarka, New Delhi - 110078

Email: cadr@nludelhi.ac.in